

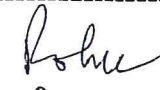

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/ (IB)/2017
NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION
NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Mr Rohit Kumar	counsel for Petitioner	
2.	G. Thyagaraj	RAO	

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that there is variation in the claim filed by the petitioner and prayed time for ascertaining the difference in the claim between the parties as the respondent is out of India. It is also stated that there is a chance of settlement between the parties and prayed time for submitting the final outcome of the same. Time extended at request. Put up on 13.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)